

prestigious institutions, Indian Council of Historical Research and N M M & L; and

(d) what are the other details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SEUA): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The Chairman of the Indian Council of Historical Research holds constitutional office in a fully honorary capacity. The working responsibility of the ICHR falls upon its Chief Executive Officer who has the designation of Member—Secretary. All Chairmen of the Indian Council of Historical Research (with one exception) have been full time paid employees of scholarly bodies who have been appointed to the honorary position of Chairman in view of their scholarly distinction.

Extension of a Superannuated Director Nehru Memorial Museum and Library

4321. SHRIMATIMIRA DAS:
SHRI ANANTRAY
DEVSHANKER

DAVE: SHRI SARADA MOHANTY:
SHRI G. G. SWELL:
SHRISHANKARDAYAL SINGH:
SHRI CHIMANBHAI MEHTA:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently the Director of Nehru Memorial Museum and Library has been granted extension of five years at a stretch against all rules and conventions even after his superannuation;

(b) who is the head of the Governing Body of the Nehru Memorial Museum and Library and when he was appointed;

(c) who are the members of the Governing Body of the institution and whether all of them are party to the decision of extension by five years; and

(d) if so, what are the extra ordinary reasons for decision of extension for five years?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SEUA): (a) Director, Nehru Memorial Museum and Library has been granted extension in service for a period of five years w.e.f. 1.12.92 till 30.11.97 with the approval of the competent authority.

(b) Shri Narayan Dutt Tiwari is the Chairman of the Executive Council of the Nehru Memorial Museum and Library which was constituted in September, 1987.

(c) Following are the members of the Executive Council of the Nehru Memorial Museum and Library Society:

- (i) Shri Narayan Dutt Tiwari
Chairman
- (ii) Shri B.K. Nehru Vice-Chairman
- (iii) Prof. Nurul Hasan Member
(Since expired)
- (iv) Shri G. Parthasarathi Member
- (v) Shri Abid Hussain Member
- (vi) Secretary, Department of Culture
Ex officio Member
- (vii) Financial Adviser, Department
of Culture Ex-officio Member
- (viii) Director, Nehru Museum Ex-officio Member

Decision of extension by five years in case of Director, Nehru Memorial Museum and Library was unanimously resolved in the Meeting of the executive Council of the Museum held in November, 1991.

(d) Decision of extension for five years to the Director, Nehru Memorial Museum and Library was taken with the approval of the competent authority in Government in the interest of the Organisation.

Scholarship to students of Sainik School

4322. SHRI SARADA MOHANTY:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his Ministry vide their circular dated the 6th January, 1988 addressed to Education Secretaries of all the Union

Territories administrations has revised the rate of Scholarships for students of Union Territories studying in Sainik School w.e.f., 1986-87;

(b) if so, the names of Union Territories which are paying the scholarships at the enhanced rates and those which are not paying stating the reasons for nonpayment;

(c) whether Government have received any representation in June, 1993 for revision of income slabs of scholarship for the students of Union Territories studying in Sainik School, Sujanpur (Tira) Hamirpur, Himachal Pradesh from individuals as well as institutions; and

(d) if so, the details thereof and what action Government propose to ensure the revision of income slabs of scholarships to all the students of Union Territories studying in Sainik School including the Sainik School at Sujanpur (Tira) Hamirpur, (H.P.)?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) All the Sainik Schools in the country are administered by the Sainik School Society, a unit of the Ministry of Defence. As per information received from the Ministry of Defence, none of the Principals of Sainik Schools has informed the Sainik School Society about any Union Territory not paying the scholarship at the rates stipulated with effect from the academic year 1986-87.

(c) and (d) A representation dated 16.6.1994 from the parent of a student studying in Sainik School, Sujanpur Tihra, Hamirpur (HP.) has been received requesting for revision of income slabs for determining eligibility to the grant of scholarship for students of UTs studying in Sainik Schools. The Ministry of Defence has informed that following the decision taken by the Executive Committee of the Sainik School Society in its meeting held in December, 1993, the State Governments were requested by the Society to consider the revision of income slabs for the purpose of grant of scholarship to Sainik School students. Revision of income slabs for the purpose of grant of scholarship to students of Union Territories studying in Sainik Schools would

depend on views of the State Governments in this regard.

Scheme to Generate Employment Opportunities for Women

4323. SHRI G.Y. KRISHNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are formulating a national scheme to generate employment opportunities for women;

(b) if so, what are its broad features;

(c) the role proposed to be assigned to the State Governments for the implementation of this new scheme for women and the funds earmarked in this behalf; and

(d) by when the scheme is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) No, Sir.

(b) to (d) Does not arise.

Central advisory committee on problem of prostitutes

4324. SHRI PRAMOD .MAHAJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Committee constituted by his Ministry to study the problems of the prostitutes has submitted its report; if so, when;

(b) who were the members of the Committee and what were its terms of reference;

(c) what are the main recommendations contained in the Report of the Committee; and

(d) what action has been taken on each of the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) The Central Advisory Committee constituted by the Department of Women and Child Development have finalised the report on 20.5.94.

(b) A statement is annexed (*see below*).

(c) The main recommendations of the Report are: